35)

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No.846/2012

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21st September 2017, 10.30 A.M.

Name of the Company		ABA Builders Ltd.	es ROC to such imports	
Under Section		621A		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. PATITA PABON BISHWAL, DON

John



S.No.35 - CP No.846/2012 - ABA Builders Ltd.

ORDER

Ld. Counsel for the petitioner is present.

Report from Registrar of Companies not yet received. Reminder may be issued to the ROC to submit report.

Listed on 10th November 2017.

(Jinan K.R.) Member (J)

(Vijai Pratap Singh) Member (J)